GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE LEGISLATIVE DEPARTMENT

LOK SABHA UNSTARRED QUESTION NO. 5581 TO BE ANSWERED ON FRIDAY, THE 4TH APRIL, 2025

Remote Voting Mechanism for NRIs

5581. Adv. Adoor Prakash:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government has any plan to implement remote voting mechanisms for elections in the country to allow the Non-Resident Indians to cast vote from their instant locations; and

(b) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) and (b): No such proposal is under active consideration of this Ministry.
